

Annexure - 6

Name of the corporate debtor: Kalyani Education Private Limited

Date of commencement of CIRP: 19/02/2021;

List of creditors as on: 20/02/2025

List of operational creditors (Employees)

Sl. No.	Name of Authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
NOT APPLICABLE													